

DEFICIT FINANCING

3469. SHRI C. K. CHAKRAPANI :
 SHRI BHAGABAN DAS :
 SHRI JYOTIRMOY BASU :
 SHRI P. GOPALAN :

Will the Minister of FINANCE be pleased to state :

(a) whether Government's attention has been drawn to the article in the 'Statesman' (Calcutta Edition) captioned "Rs. 450 crores Budget Deficit likely";

(b) whether the subject matter of the article was given by Government; and

(c) if so, under what circumstances?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

SYMPOSIUM ON CONSTRUCTION COSTS

3470. SHRI C. K. CHAKRAPANI :
 SHRI GANESH GHOSH :
 SHRI E. K. NAYANAR :
 SHRI P. GOPALAN :

Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to refer to the reply given to Unstarred Question No. 5201 on the 21st December, 1967 and state :

(a) whether Government have since considered the recommendations made by the seminar on construction costs held at New Delhi in August, 1967; and

(b) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) : (a) and (b). Out of the 61 recommendations made, 45 are of a general nature for the information and guidance of the construction agencies to whom the proceedings of the Symposium

have been supplied. The remaining recommendations are under consideration.

INCOME-TAX AND WEALTH-TAX DEFAULTERS IN ORISSA

3471. SHRI C. K. CHAKRAPANI :
 SHRI MOHAMMAD ISMAIL :
 SHRI P. RAMAMURTI :
 SHRI K. M. ABRAHAM :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 5253 on the 21st December, 1967 and state :

(a) whether the information regarding the number of defaulters for the payment of Income-Tax and Wealth-Tax in Orissa has since been collected; and

(b) if so, the details thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) As per annexure laid on the Table of the House [Placed in Library. See No. LT—418/68]

ASSESSMENT OF ESTATE DUTY OF MANNARGHAT MOOPPIL STHANOM ESTATE, KERALA

3472. SHRI C. K. CHAKRAPANI :
 SHRI A. K. GOPALAN :
 SHRI K. M. ABRAHAM :
 SHRIMATI SUSEELA GOPALAN :

Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 8819 on the 10th August, 1967 and state :

(a) whether in the light of complaints of evasion, enquiries have been completed regarding the assessment of the Estate Duty of Mannarghat Mooppil Sthanom Estate, Mannarghat, Palghat District, Kerala; and

(b) if so, the result thereof ?